

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1549**

**TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2020/ MAGHA 22, 1941 (SAKA)**

**ILLEGAL DRUGS**

**1549. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether illegal drugs in Chennai has increased by 1500 per cent;**
- (b) if so, the details of the quantum of such illegal drugs seized in Chennai; and**
- (c) the steps taken by the Government to control the production of weed and other such illegal drugs in the country?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) & (b): No such statistics are available. However, details of drugs seized by Central and State Drug Law Enforcement Agencies in Tamil Nadu in 2018 & 2019 and the details of quantum of drugs seized in Chennai by the Zonal Unit of the Narcotics Control Bureau(NCB) in 2018 and 2019 are enclosed as Annexure-I.**

**(c): Government of India has undertaken following steps to control the production of weed and other such illegal drugs in the country:-**

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- **Preventive and interdiction efforts are taken along known drug routes;**
- **Preparation of annual action plan for destruction of illicit poppy and cannabis cultivation in coordination with State agencies;**
- **Providing of Satellite images of areas under illegal cultivation of cannabis and poppy to state agencies for effective destruction;**
- **Ground survey with respect to the Satellite imagery of the suspected areas of illicit cultivation is being done through Drones also;**
- **During the year 2018, 10818.52 acres of illicit poppy cultivation and 8476.62 acres of illicit cannabis cultivation was destroyed by central and state drug law enforcement agencies.**
- **Coordination and sharing of intelligence with various law enforcement agencies of Centre like BSF, CRPF, DRI, Central Excise and Customs and of state agencies like Police and State Excise;**
- **Surveillance and enforcement at import and export points;**
- **Co-ordination between various drug law enforcement agencies in order to impart greater cohesion in interdiction;**

- **Border Security Force, Sashastra Seema Bal, Indian Coast Guard have been empowered under the NDPS Act for making interdiction of narcotic drugs;**
- **For coordination between various Central and State Agencies, Narcotics Coordination Centre (NCORD) mechanism has been revamped in 2019 which conducts regular meetings with various agencies for effective Drug Law Enforcement;**
- **Training programmes for reading of Satellite images are being conducted for law enforcement officials for upgrading their skills to combat drug menace;**
- **Financial assistance is being provided to eligible States for strengthening their narcotic units;**

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Drugs	2018	2019*
AMPHETAMINE/ METHAMPHETAMINE (ATS) (in Kg)	1.04	3.91
COCAINE(in Kg)	4.92	0.17
EPHEDRINE/ PSEUDO- EPHEDRINE(in Kg)	24.34	88.95
GANJA(in Kg)	13683.67	7222.57
HASHISH(in Kg)	466.93	0.32
HASHISH OIL(in Kg)	0.00	4.36
HEROIN(in Kg)	0.12	0.03
KETAMINE(in Kg)	14.65	0.10
LSD(in gm)	0	0.04
MDMA(in Kg)	0.25	0.03

**(a) Details of drugs seized by Central and State Drug Law Enforcement Agencies  
in Tamil Nadu in 2018 & 2019**

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TRAMADOL	0	67,900 tablets
TABLETS OF ALLTYPE (In Nos)	514746	1025

**(b) Quantum of Drugs Seized in Chennai by NCB Zonal Unit in 2018 & 2019**

<b>Drugs</b>	<b>2018</b>	<b>2019*</b>
LSD(in gm)	0	0.04
COCAINE(in Kg)	4.928	0.022
EPHEDRINE/ PSEUDO-EPHEDRINE(in Kg)	8.34	75.19
GANJA(in Kg)	1434.65	1290.74
HASHISH(in Kg)	0	0.314
HASHISH OIL(in Kg)	0	3.390
HEROIN(in Kg)	0.110	0
KETAMINE(in Kg)	14.956	0
METH-AMPHETAMINE(in Kg)	1.029	3.730
TRAMADOL	0	67900 tablets
TABLETS OF ALLTYP(In Nos.)	0	20 tablets

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